

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 728 of 2019

IN THE MATTER OF:

Pacific World Shipping Pte Ltd.

...Appellant

Versus

Dadi Impex Pvt Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Rudreshwar Singh and Mr. Ankur Kashyap, Advocates

For Respondents: Mr. Raghav Shankar and Ms. Ekta Bhasin, Advocates for R-1.

Mr. Nakul Sachdeva, Mr. Amandeep Singh Bhalla and Mr. Akarshan, Advocates for R-2.

ORDER

28.08.2019: Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **16th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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